

tile mills lying closed in Kerala and the spindles involved are:—

Name of the Mill	Spindles
1. Trivandrum Spinning Mills Ltd., Balaramapuram	25,200
2. Prabhuram Mills Ltd., Chengannor	8,992
3. Kottayam Textiles Ltd., - Kotsiyam	12,416
4. Kerala Lakshmi Mills, Trichur	28,810
5. G.T.N. Textiles Ltd., Alwaye	25,104
6. Malabar Spg. & Wvg. Mills, Calicut	18,400
<b>TOTAL</b>	<b>1,18,922</b>

(b) 2,767 workers.

**बोईंग बिमानों की खरीद**

2369. श्री मठा लाल पटेल : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार 30 करोड़ रु० मूल्य के तीन बोईंग विमान खरीद रही है;

(ख) क्या पिछली सरकार ने इस प्रयोजन के लिये कुछ धनराशि जमा कर दी थी; और

(ग) यदि हाँ, तो तत्सम्बन्धी तथ्य क्या हैं ?

पर्यटन और नागर विमानन मंत्री (श्री पूष्पोत्तम कीर्तिक) : (क) सरकार के प्रस्ताव से इंडियन एयरलाइंस ने 30.55

करोड़ रुपये की लागत से तीन बोईंग 737 विमानों की खरीद के आर्डर दे दिये हैं ।

(ख) और (ग) : खरीद के करार की शर्तों के अनुसार, इंडियन एयरलाइंस ने बोईंग कार्पोरेशन एयरप्लेन कम्पनी के तीन विमानों की कीमत की 30 प्रतिशत रकम भुका कर दी है, जो 7,209,975 यू०एस० डालर (6.48 करोड़ रुपये) के बराबर है। इंडियन एयरलाइंस ने तीन फ्रान्सू इंजनों की खरीद के लिये भी युनाइटेड टेक्नोलॉजी इंटरनेशनल, यू०एस०ए० को एक आर्डर दे दिया है तथा उन्हें उस की कीमत की 20 प्रतिशत रकम, अर्थात् 424,449 यू०एस० डालर (38.20 लाख रुपये) का भुगतान भी कर दिया है ;

**Revenue from Goa, Daman and Diu**

2370. SHRI EDUARDO FALEIRO: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state the annual income to the Central Exchequer, separately from Goa, Daman and Diu in respect of income-tax, wealth-tax, estate duty, excess profits tax, expenditure tax, Central excise duty, Central sales tax, customs duty?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Annual income to the Central Exchequer separately from Goa, Daman and Diu for the last three financial years in respect of Income-tax, Wealth-tax, estate duty, excess profit tax, expenditure tax, Central Excise duty, Central Sales-tax and Customs duty is furnished in the statement annexed.

*Statement*

Year	Income-Tax and Corporation Tax	Wealth Tax	Estate Duty	Excess Profit Tax	Expenditure Tax	Central Excise Duty	Central Sales Tax	3 Customs
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(Rupees in lakhs)

1974-75	599	92.87	5.12	Nil	Nil	2,934	33.17	1,294
1975-76	1,090	92.06	4.18	..	..	3,064	43.44	1,306

1	2	3	4	5	6	7	8	9	10
	1976-77	1,389	103.29	3.31	Nil	Nil	3,280	61.85	1,133
Daman	1974-75	5.60	0.61	0.29	Nil	Nil	Nil	0.49	0.04
	1975-76	11.75	0.60	0.02	Nil	Nil	„	0.49	Nil
	1976-77	5.77	0.83	0.05	Nil	Nil	156	0.87	„
Diu	1974-75	1.14	0.06	0.001	Nil	Nil	Nil	0.006	Nil
	1975-76	1.19	0.14	Nil	„	„	„	0.005	0.006
	1976-77	1.04	0.12	0.105	„	„	„	0.002	Nil

#### Smuggling of Silver out of India

2371. SHRI C. K. CHANDRAPPAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government's attention has been drawn to a news item appeared in Patriot dated 11th May, 1977 under the heading "Smuggling of Silver to Gulf";

(b) if so, Government's reaction thereto; and

(c) what steps Government have taken to stop smuggling at West Coast in India?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Yes Sir, The reports received by Government do not indicate any large scale smuggling of silver.

(c) Although smuggling continues to be effectively contained, anti-smuggling measures have been reinforced and the field formations have been duly alerted and instructed to take stringent action against smugglers under the normal law. These measures include strengthening of investigation and intelligence set ups, rummaging of ships arriving from sensitive ports and patrolling of vulnerable areas on the sea coast and the main transport routes.

#### Demand of Indian made goods in Japan

2372. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Indian made goods are in great demand in Japan; and

(b) if so, the facts thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): (a) and (b). Exports of Indian goods to Japan have steadily increased over the last few years. Export of products like iron ore, marine products, coffee, leather, iron and steel, Aluminium, ready-made garments, tobacco un-manufactured, pearls and precious and semi-precious stones have shown particular buoyancy.

#### Manipulating Prices in Dry Fruits, Cloves and Cinnamon

2373. SHRI KRISHNA KUMAR GOYAL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether some importers have been artificially manipulating prices in dry fruits, cloves and cinnamon; and